

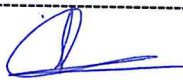
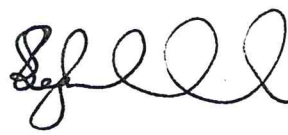
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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 01/15 IN CP 74/15	TP 80/16	Admission	397/ 398	Mybirdie Solutions LLP Vs. Habitat Pragnya Property Developments P. Ltd. & 7 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	ANISH MUNU (FOR INDUSLAW) 9234542825	PETITIONER	
	Raghuram Gadambi 9900039859	Respondents	

Counsel for petitioner is present. Counsel for respondent is also present. CA 01/15 is listed today for hearing. Counsel for petitioner in CA 01/15 requested time.

List it finally on 10.10.2017.

  
MEMBER (J)

  
MEMBER (T)